

[Sh. Rajveer Singh]

diesel in the fund, besides petrol, and the contribution to the fund was also raised to 5 per cent. Uttar Pradesh was supposed to receive Rs. 31.09 crores each year out of the Central Road Fund as per this decision, but just received Rs. 1.60 crores Rs. 3.15 crores and Rs. 2.50 crore out of the fund during the year from 1988-89 to 1990-91 respectively. In 1991-92 and 1992-93 the State did not receive any assistance out of the fund but is striving hard to maintain the roads out of its limited resources. If the entire amount, due to the State out of the fund, is released to the State Government in lumpsum then it would facilitate the construction of certain roads and will also help in meeting the long pending demands of the people of the State.

I, therefore, urge the centre to immediately accord approval to the proposed road and bridge construction projects in Uttar Pradesh and also release funds for their early completion.

(vi) **Need for Centralaid aid to H.E.C. Dhurva, Ranchi, Bihar**

SHRI RAM TAHAL CHOUDHARY (Ranchi): Mr. Deputy Speaker, Sir, to improve the financial base of H.E.C. Dhurva, Ranchi, Bihar, the Government had promised to provide Rs. 65 crore but the amount is yet to be released as a result of which this undertaking has not been able to make use of its full capacity. Machines being imported at present, could be produced indigenously if the Central Government provides economic assistance to this undertaking.

Therefore, I urge the centre to immediately provide economic assistance to H.E.C. Dhurva, Ranchi, Bihar, so that the undertaking can make full use of its installed capacity.

(vii) **Need for early implementation of Kayamkulam Super Thermal Power Project, Kerala**

[English]

SHRI THAYIL JOHN ANJALOSE (Alleppey): This is to invite the attention of the Government to the inordinate delay in

implementing the Kayamkulam Super Thermal Power Project in Kerala. Despite the clearances including the environment and PIB, the Government has so far not decided about the finance of the project. The Project was to be implemented with the assistance of the erstwhile Soviet Union and has come to a stand still after its break up.

The Government earlier had given an assurance to complete the Project with the aid of Japan. Even after a categorical assurance from the then Minister of Power, it is learnt that no further steps have been taken by the Government and the Project remains as before.

I request the Government to take steps to mobilise funds from abroad so that the Project is implemented by the NTPC without any further delay. In case there is difficulty in getting aid, I request the Government to take steps for implementation of the project by NTPC itself by some internal resource mobilisation.

14.48 hrs

**MOTION OF THANKS ON THE  
PRESIDENT'S ADDRESS**

[English]

MR. DEPUTY-SPEAKER: We now take up the Motion of Thanks on the President's Address. The time allotted for this item is 12 hours. Each political party is allotted time according to its strength in the House. This is for your information.

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): The amendments which stand in our name, do we move them now, or later?

SHRI DIGVIJAYA SINGH (Rajgarh): After the motion has been moved.

MR. DEPUTY-SPEAKER: Now, Shri Digvijaya Singh.

SHRI DIGVIJAYA SINGH (Rajgarh): Mr. Deputy Speaker, Sir, I beg to move:-